

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

M.A. 447/98

(O.A. 444/97)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member.  
Hon'ble Mr. B.P. Singh, Administrative Member.

P. MUKHOPADHYAY

- V E R S U S -

UNION OF INDIA AND ORS.

For the applicant : Mr. S.K. Mukherjee, counsel.

For the respondents : Mr. C. Samaddar, counsel.

Heard on 7.1.99

Order on 7.1.99

O R D E R

Heard Id. counsel Mr. Mukherjee over an application for expeditious hearing. The prayer of Mr. Mukherjee is allowed. Therefore, M.A. is disposed of. O.A. No. 444/97 will come up for hearing on 23.2.99. Mr. Samaddar, Id. counsel for the respondents has filed reply today.

B.P. Singh  
( B.P. Singh )  
Member (A)

D. Purkayastha  
( D. Purkayastha )  
Member (J)